

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	Eternity Infrabuild Pvt Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D. N. Sharma
2. Mr Aniket Agarwal
3. Ms. Ruska Saha
4. Ms TIAINLA
Dy Director

Adv for
Petitioners
o/o RD (ER)
MCA

10/11
10.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Ld. Counsel for the petitioner has filed affidavit of compliance of the earlier order along with the copy of the newspaper wherein notice has been published. The Regional Director has filed affidavit of reply wherein no

objection has been raised against the proposed scheme. The Official Liquidator has also filed his report. After publication of notice in newspapers petitioners are to file affidavit whether any objection has been received from any party or not. Petitioner is directed to file affidavit by 15/11/2017.

List on 17/11/2017 for further order.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)